

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/2224/2020

This the 02nd day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Mohammad, Age: 52 years, S/o Abdul Gani Wani, R/o Gulab Bagh, Srinagar.

.....Applicant
(Advocate: Mr. Arshad Andrabi)

Versus

1. State of J&K through Secretary/ Commissioner to J&K Govt Rural Development & Cooperatives, Civil Sectt. Srinagar/Jammu.
2. Director Rural Development Kashmir Srinagar.
3. Project Officer, Wage Employment/ACDI Ganderbal/Srinagar.
4. Block Development Officer Ganderbal.
5. Gh. Rasool Mir Sr. Assistant C/o Block Development Officer Ganderbal.

.....Respondents
(Advocate:- Mr. Rajesh Thappa, learned Deputy Advocate General)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

The learned counsel for the applicant submits that the case may be dismissed as not pressed as the applicant is not interested in pursuing the matter.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as not pressed. No order as to cost.

(ANAND MATHUR.)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)